

HIGH COURT OF JAMMU AND KASHMIR
(Office (Camp) of the Registrar General at Jammu)

ORDER

No: 3/camp Dated: 24.08.2016

In the interest of administration, the following orders are hereby made:

1. Sh. Kikar Singh Parihar, Additional District and Sessions Judge, Srinagar, is transferred and posted as Principal District and Sessions Judge, Udhampur, against an available post.
2. Charge of the Additional District and Sessions Judge, Srinagar, is given to the Principal District and Sessions Judge, Srinagar.
3. Charge of the Court of Additional District Judge (Bank Cases), Srinagar, is given to the 2nd Additional District and Sessions Judge, Srinagar.

By Order


(Ashok Kumar Koul)
Registrar General

24.08.16

No. 60-81/GS/camp

Dated: 24.08.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary/Bench Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary/Bench Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
6. Principal District & Sessions Judges, Srinagar/Udhampur,
7. Addl. District and Sessions Judge, Srinagar,
8. Addl. District Judge (Bank Cases), Srinagar,
9. 2nd Addl. District and Sessions Judge, Srinagar,
10. Joint Registrar Judl./Protocol, High Court of J&K, Jammu/Srinagar,
11. Chief Accounts Officer, High Court of J&K, Srinagar,
.....for information and necessary action.
12. Concerned Officers.
13. Incharge, NIC, High Court of J&K, for uploading the same on High Court website.
11. Office file.


Registrar General

24.08.16